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**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

MISC. APPLICATION No.11 OF 2023 (WZ)

IN

ORIGINAL APPLICATION No.194 OF 2018 (WZ)

Ashish Rohidas Shinde
& another

APPLICANTS

Vs.

Lonavla Municipal Corporation
& others

RESPONDENTS

AFFIDAVIT

I, Shri Ashok Sabale, Age adult, Occ: Chief Officer, Lonavla Municipal Council having address at LMC Building, Lonavla, Taluka Maval, District Pune, do hereby state on solemn affirmation, as under :

- 1) I say that I have joined the duty as a Chief Officer of the Lonavla Municipal Council from 13th November, 2023. I have also perused the order passed in the matter dated 5th October, 2023. As

per the said order, the Hon'ble Tribunal was pleased to direct the LMC to pay an amount of Rs.1,00,000/- as a penalty with the MPCB. The said amount of penalty has been paid by the LMC on 10th October, 2023, vide a Cheque bearing No.02678 dated 10th October, 2023 drawn on Canara Bank, Lonavla, Pune. A copy of the covering letter with acknowledgment of R.O., MPCB, Pune is annexed and marked as **EXHIBIT-A**.

- 2) I say that the previous Chief Officer already fixed the date for 17th November, 2023 for removing the remaining debris from the Indrayani River, abutting Survey No.24 by the Respondent No.5. I say that I, accordingly, deputed the staff and commenced the work of removal of the debris at 10 A.M. on 17th November, 2023. The said work was continued upto 8 P.M. in the said night. During the said period, all the trees were removed and have been re-planted elsewhere. Moreover, the entire debris has been removed. For the work of removal of the debris, the Officers and the staff were required to have access through the approach road. The photographs of the work of removal of encroach is annexed and marked as **EXHIBIT-B** (Coll).



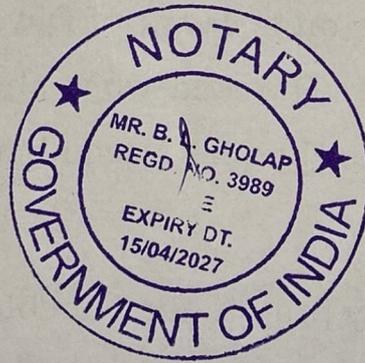


- 3) I say that the encroachment made for the approach road and swinging foot bridge could not be completed since it had become late and visibility was poor. The encroachment for the approach road can be remained after the swinging bridge is removed as the said approach road is required to access the same.
- 4) For the completion of the aforesaid two works, the same is scheduled between 23rd to 28th November, 2023 since some of the employees are not available on account of Diwali vacation and other reasons. The said work shall be fully completed maximum by 28th November, 2023.
- 5) I humbly pray to the Hon'ble Tribunal to grant me time to complete the entire work of removal of encroachment upto 28th November, 2023. I shall make every endeavour and get the work done, as per the order passed by this Tribunal.
- 6) I further say that I have already submitted a report of the work done on 17th November, 2023 to the Collector, Pune, on 20th November, 2023. I

shall further abide by the directions, as may be passed by this Tribunal in the said regard.

Whatever has been stated hereinabove is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Pune this 20th day of November, 2023.

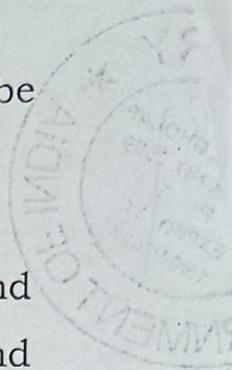
AFFIANT
Chief Officer
Lonavla Municipal Council



BEFORE ME

MR. B. L. GHOLAP
NOTARY, GOVT. OF INDIA
PUNE

Noted and Registered
at Serial Number 457/2023.
Date 20 NOV 2023



जा.क्र. लोनप/9/ मौजे भुशी स.क्र.24,सि.स.क्र.1,/NGT/ 536

दिनांक - 10/10/2023

मा.उपविभागीय अधिकारी,सो.
महाराष्ट्र प्रदुपण नियंत्रण मंडळ,
मुंबई-पुणे राष्ट्रीय महामार्ग,जोग सेंटर 3
रा मजला, वाकडेवाडी, शिवाजीनगर पुणे-3

विषय - मे. हरित न्यायालय, नवी दिल्ली (WZ)केस क्र 194/2018

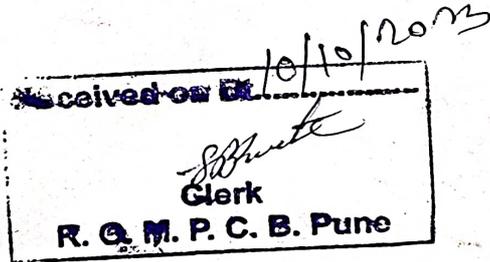
M. A. No. 11/2023 मौजे भुशी स.क्र.24,सि.स.क्र.1, या
जागेवरील अनधिकृत भरावाबाबत दंड

संदर्भ 1. NGT /दिनांक - 5/10/2023 चा आदेश

महोदय,

उपरोक्त विषयांस अनुसरुन आपणांस कळविणेत येते की, मे. हरित न्यायालय, नवी दिल्ली (WZ)केस क्र 194/2018 M. A. No. 11/2023 लोणावळा नगरपरिषद विरुद्ध आशीष शिंदे व इतर, मौजे भुशी स.क्र.24,सि.स.क्र.1, या जागेवरील अनधिकृत भरवावाबत, मे. हरित न्यायालय, नवी दिल्ली (WZ) यांच्या दिनांक - 05/10/2023 च्या आदेशान्वये रु. 100000/- (रु. एक लाख फक्त) दंड आपणांकडे भरण्यास आदेशीत केले आहे.

तरी आपणांकडे चेक क्र. 026768 / दिनांक.10/10/2023 रु. 100000/- (रु एक लाख फक्त) आपणांकडे जमा करित आहोत तरी त्याचा स्वीकार हि विनंती



Pravin

मुख्याधिकारी
लोणावळा नगरपरिषद

Canara Bank

LONAVALA
MAHARASHTRA - 410401
IFSC : CNRB0000273

MULTI-CITY CA

VALID FOR THREE MONTHS ONLY FROM THE DATE OF INSTRUMENT

10 OCT 2023
D D M M Y Y Y Y

Bank Infoleech Pvt Ltd / CTIS/2019 / 05-09-2023

Pay Maharashtra Pollution Control Board

या धारक को or Bearer

Rupees रुपये One lakh only.

अदा करे

₹ 100000/-

खा. सं. 0273201000745
A/c No.

For LONAVALA MUNICIPAL COUNCIL



026768

[Signature]
SECRETARY

[Signature]
CHIEF OFFICER
LONAVALA MUNICIPAL COUNCIL

Please sign above

Payable at par at all branches in India

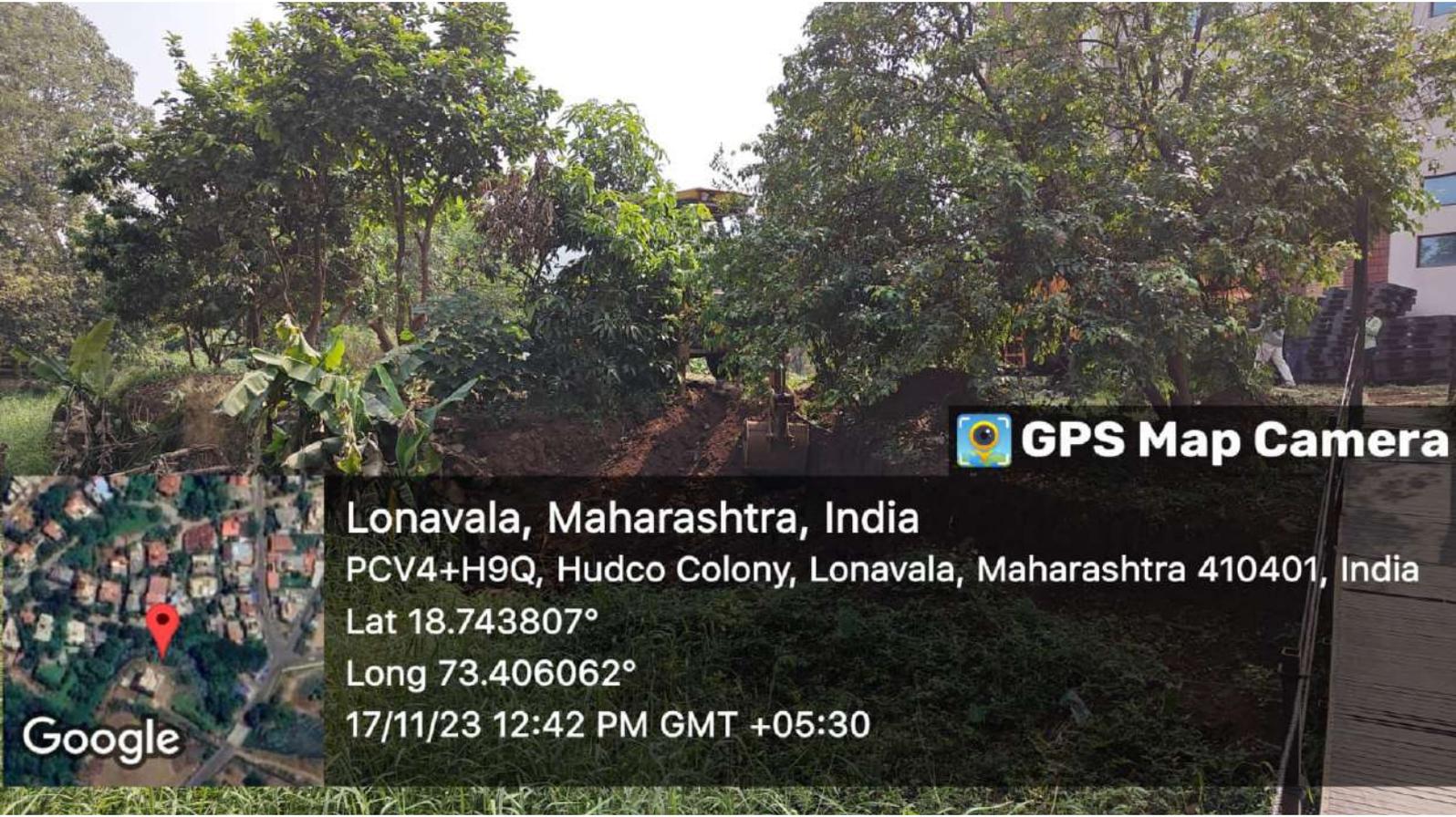
⑈026768⑈ 410015001⑈ 000840⑈ 29



 **GPS Map Camera**

Lonavala, Maharashtra, India
PCV4+G8F, Hudco Colony, Lonavala, Maharashtra 410401, India
Lat 18.743483°
Long 73.405837°
17/11/23 04:26 PM GMT +05:30



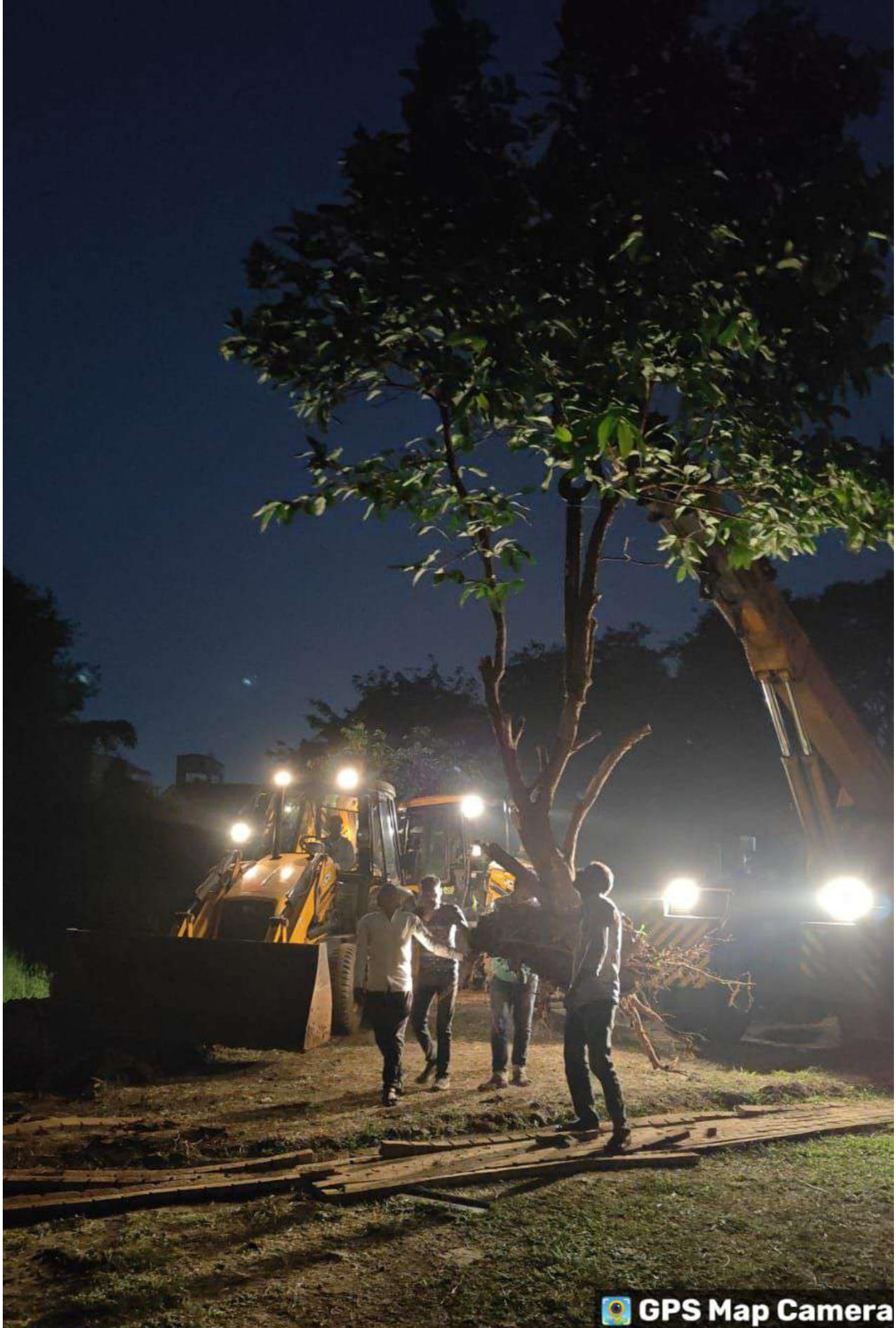


 **GPS Map Camera**

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PCV4+H9Q, Hudco Colony, Lonavala, Maharashtra 410401, India
Lat 18.743807°
Long 73.406062°
17/11/23 12:42 PM GMT +05:30



Google



 **GPS Map Camera**



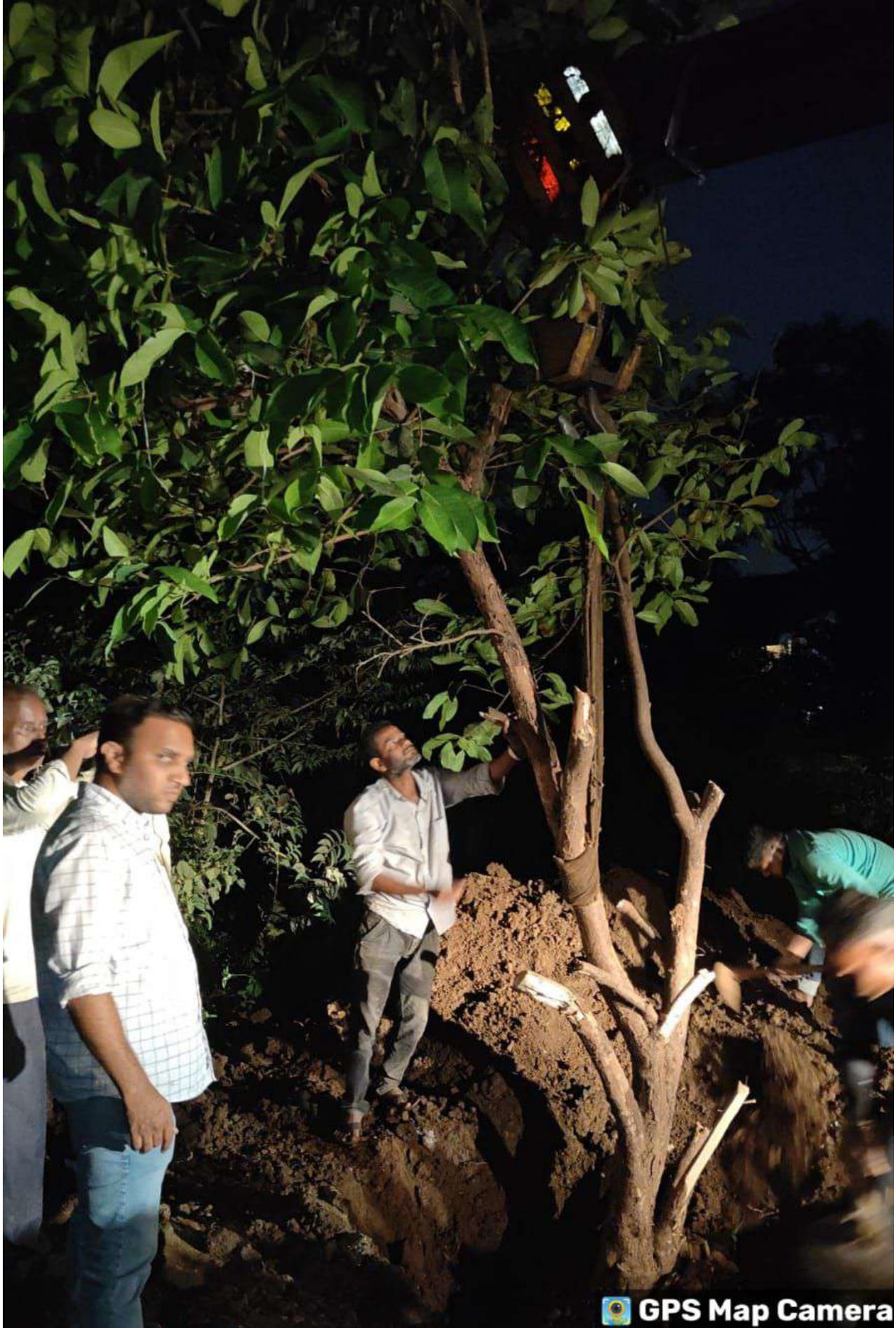
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PCV4+H9Q, Hudco Colony, Lonavala, Maharashtra 410401,
India
Lat 18.743564°
Long 73.406158°
17/11/23 06:31 PM GMT +05:30



 **GPS Map Camera**

Lonavala, Maharashtra, India
PCV4+G8F, Hudco Colony, Lonavala, Maharashtra 410401, India
Lat 18.743483°
Long 73.405837°
17/11/23 04:26 PM GMT +05:30





 **GPS Map Camera**



Lonavala, Maharashtra, India
PCV4+H9Q, Hudco Colony, Lonavala, Maharashtra 410401,
India
Lat 18.743564°
Long 73.406158°
17/11/23 06:33 PM GMT +05:30





Lonavala, MH, India

Bhangarwadi, Lonavala, 410401, MH, India

Lat 18.743596, Long 73.405910

11/17/2023 10:35 AM GMT+05:30

Note: Captured by GPS Map Camera



Lonavala, MH, India
Bhangarwadi, Lonavala, 410401, MH, India
Lat 18.743572, Long 73.405907
11/17/2023 12:40 PM GMT+05:30
Note : Captured by GPS Map Camera

GPS Map Camera



GPS Map Camera



Lonavala, MH, India
Bhangarwadi, Lonavala, 410401, MH, India
Lat 18.743520, Long 73.405782
11/17/2023 02:26 PM GMT+05:30
Note: Captured by GPS Map Camera



GPS Map Camera



Lonavala, MH, India
Bhangarwadi, Lonavala, 410401, MH, India
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11/17/2023 02:27 PM GMT+05:30
Note : Captured by GPS Map Camera



 GPS Map Camera



Lonavala, MH, India

Bhangarwadi, Lonavala, 410401, MH, India

Lat 18.743530, Long 73.406083

11/17/2023 06:14 PM GMT+05:30

Note : Captured by GPS Map Camera